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Title: Resolution regarding rejecting the resolution passed by the National Assembly of Pakistan about interfering in the Internal Affairs of India (Resolution Adopted).

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MADAM SPEAKER: Hon. Members, I will place the Resolution before the House.

"This House totally rejects the Resolution passed by the National Assembly of Pakistan on March 14, 2013.

The House notes that Pakistan has committed that it would not allow its territory to be used for terrorism against India and only fulfillment of this commitment can be the basis for peaceful relations with Pakistan.

The House rejects interference in the internal affairs of India and calls upon the National Assembly of Pakistan to desist from such acts of support for extremist and terrorist elements.

The House reiterates that the entire State of Jammu and Kashmir, including the territory under illegal occupation of Pakistan, is and shall always be an integral part of India. Any attempt from any quarter to interfere in the internal affairs of India will be met resolutely and with complete unity of our nation."

*The Resolution was adopted.*

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